

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **N O T I F I C A T I O N**

Dated- Guwahati, the 05<sup>th</sup> May, 2014

No. HC.VII-136(Pt.-III)/2007/2532/A ### Hon'ble the High Court has been pleased to **exempt Shri B. K. Chetri, Addl. District and Sessions Judge, Fast Track Court, Kamrup, Rangia** from attending the two-days In- Service Training Programme, **scheduled to be held on 10<sup>th</sup> & 11<sup>th</sup> May, 2014 at the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1<sup>st</sup> Floor (Old Block)** and has further been pleased to **nominate Shri P. J. Saikia, District & Sessions Judge, Darrang, Mangaldoi, to attend the said programme.**

By order,  
Sd/- R.A. Tapadar  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-II)/2007/2533 - 2548/A, Dated : 05.05.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati (in reference to this Registry's earlier Notification No. HC.VII-136(Pt.-III)/2007/2395/A, dated 25<sup>th</sup> April, 2014)  
The nominated Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
5. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Kamrup, Amingaon. He is requested to inform the concerned officer of his District.**
7. **Shri P. J. Saikia, District & Sessions Judge, Darrang, Mangaldoi.**
8. **Shri B. K. Chetri, Addl. District and Sessions Judge, Fast Track Court, Kamrup Rangia**
9. The Joint Registrar (Vig./PM&P/Judl.), Gauhati High Court, Guwahati.
10. The Administrative Officer, Judicial Academy, Assam, Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance/Apptt./G&C), Gauhati High Court, Guwahati.
12. The Systems Analyst, Gauhati High court, Guwahati, He is directed to upload the Notification in the High Court website immediately.
13. The Private Secretary to the Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to the Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
15. The Administrative Officer (Judl.), Accounts Section / Apptt. Section, Gauhati High Court, Guwahati.
16. C.A to the Registrar General, Gauhati High Court, Guwahati.

*(THE LIST IS NOT IN ORDER OF SENIORITY)*

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

**TENTATIVE SCHEDULE OF THE TRAINING OF  
GRADE-I OFFICERS**

**10.05.2014 (SATURDAY)**

<b>Time</b>	<b>Subject</b>	<b>Faculty/Resource person</b>
8.45 A.M to 10.45 A.M	Culpable Homicide	Justice U L Bhat
10.45 A.M. to 11.00 A.M.	<b>TEA BREAK</b>	
11.00 A.M to 1.15 P.M	Culpable Homicide	Justice U L Bhat
1.15 P.M.	<b>LUNCH</b>	

**11.05.2014 (SUNDAY)**

8.45 A.M to 10.45 A.M	Appreciation of Evidence in Criminal Cases	Justice U L Bhat
10.45 A.M. to 11.00 A.M.	<b>TEA BREAK</b>	
11.00 A.M to 1.15 P.M	Appreciation of Evidence in Criminal Cases	Justice U L Bhat
1.15 P.M.	<b>LUNCH</b>	